

FORM 23D

Information by cost auditor to Central Government

[Pursuant to Section 233B of the
Companies Act, 1956]

Note - All fields marked in * are to be mandatorily filled.

1.(a) *Corporate identity number (CIN) or Foreign
company registration number (FCRN)
of company

(b) Global location number (GLN) of company

2.(a) Name of the company

(b) Address of the
registered office or of
the principal place of
business in India
of the company

3. (a) *Service Request Number (SRN) of Form 23C

(Application to the Central Government for appointment of cost auditor by the company)

(b) Category of cost audit order ☐ Company specific order ☐ Industry-wise general order

(c) Number of industries for which the form is being filed

(i) Number of the Central Government's order directing cost audit 52/ / CAB /

(ii) Date of the Central Government's order directing cost audit (DD/MM/YYYY)

(iii) Name of Industry to which cost audit order relates

4. Details of the cost auditor

(a) *Category of cost auditor ☐ Individual ☐ Cost auditor's firm

(b) *Income-tax permanent account number of cost auditor or cost auditor's firm

(c) *Name of the cost auditor or cost auditor's firm appointed as cost auditor

(d) *Membership number of cost auditor or cost auditor's firm's registration number

(e) Address of the cost auditor or cost auditor's firm

(i) *Line I

Line II

(ii) *City

(iii) *State

(iv) Country

(v) *Pin code

(f) *e-mail ID of the cost auditor or cost auditor's firm

- (g) *Whether the cost auditor is subject to any disqualification under section 233B(5) of the Companies Act, 1956 ☐ Yes ☐ No
- (h) Whether appointment of auditor is within the limits specified in sub-section 1B of section 224 (applicable in case of appointment in public company) ☐ Yes ☐ No
- (i) *Scope of audit for the cost auditor as per the appointment letter

5. Financial year to be covered by the cost auditor

(a) *From (DD/MM/YYYY)

(b) *To (DD/MM/YYYY)

6. Date of filing Form 23C for appointment of cost auditor by the company

(DD/MM/YYYY)

7. *Date of receipt of intimation of appointment by the cost auditor

(DD/MM/YYYY)

8. *Whether appointment was accepted

☐ Yes ☐ No

Attachments

List of attachments

1. *Copy of the intimation received from the company

2. Optional attachment(s) - if any

Verification

I hereby confirm that the information given in this form and its attachments is correct and complete.
I am duly authorised to sign and submit this form.

To be digitally signed by

Cost Auditor

*Whether associate or fellow ☐ Associate ☐ Fellow

*Membership number

This eForm has been taken on file maintained by the Central Government through electronic mode and on the basis of statement of correctness given by the cost auditor